

Urgent

No. A- 45011/17/2011-Ad.1
Government of India / Bharat Sarkar
Ministry of Corporate Affairs / Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan
New Delhi, the 16th March, 2011

CIRCULAR

Secretary, Corporate Affairs has directed that necessary action to fill up all vacancies whether by deputation or by promotion or by any other mode shall be initiated 09 months in advance.

2. All concerned officers and sections may note the above said directions for strict compliance.


(J.S.Gupta)

Under Secretary to the Govt. of India

1. All officers/ Sections at Headquarter.
2. All attached / subordinate offices.
3. All RDs /ROCs /OLs.
4. e-Governance Cell – for placing on the website.